

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 164 of 2024/EZ

In the Matter of:

Debasis Biswas & Ors.

.....APPLICANTS

-VERSUS-

The State of West Bengal and Others

.....RESPONDENTS

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SL. NO. 39



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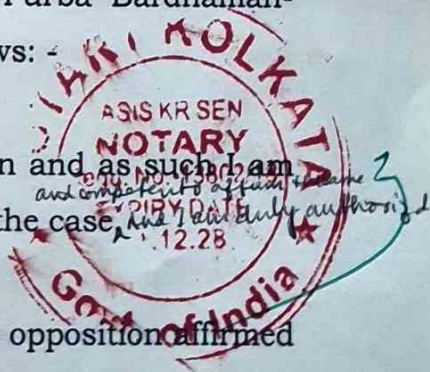
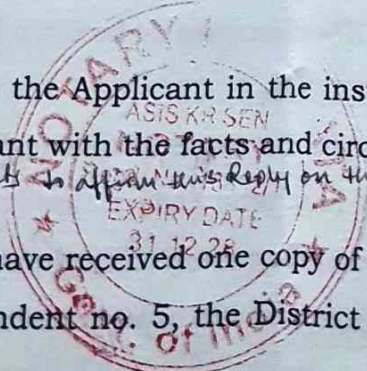
The State of West Bengal and Others

.....RESPONDENTS

**AFFIDAVIT IN REPLY ON BEHALF OF THE APPLICANTS TO THE
AFFIDAVIT IN OPPOSITION FILED BY THE RESPONDENT No. 5**

I, Debasis Biswas, son of Adhir Charan Biswas, by faith hindu, by occupation - Business, aged about 50 years, residing at Village :- 102, G.N. Mitra Lane, P.O. & P.S.-Burdwan, District- Purba Bardhaman-713101, do hereby solemnly affirm and state as follows:

1. That I am the Applicant in the instant Application and as such I am fully conversant with the facts and circumstances of the case, and I am duly authorized by other applicants to affirm this reply on their behalf.
2. That I have received one copy of the affidavit in opposition affirmed by the Respondent no. 5, the District Magistrate, Bardhaman. I have



3. That I deny and dispute all the contentions made out in the said affidavit in opposition save and except those which are matters of genuine records, and I put the said respondent to the strict proof thereof.

4. That with regard to paragraph no. 4 to 6, of the said opposition, I do hereby categorically state that save and except those which are matters of record, I deny and dispute each and every statements made in the said paragraph , and I state that those are false, fabricated and are very much misleading to this Hon'ble Tribunal.

5. With regard to the paragraphs 7 and 8, of the Affidavit in opposition, your petitioner states that save and except those which are matters of record, the Applicant herein denies and disputes each and every statements made in these paragraphs.

In these two paragraphs it has been specifically stated that after physical inspection, the committee did not find any sand mining activity in the area. But the actual fact is this, that mining is continuously going on over there, and it has never been stopped.

The Google Photographs are a clear proof of the fact that mining is continuously going on till date. The said photographs are annexed herewith and marked as annexure -"X".

6. With regard to the paragraphs 9, of the Affidavit in opposition, your petitioner states that save and except those which are matters of record, the Applicant herein denies and disputes each and every statements made in these paragraphs, , and I state that those are false,



7. That the statements made out in the foregoing paragraphs are true to the best of my knowledge and belief and the same are also my respectful submissions before this Hon'ble Court.

Prepared in my Office

Malabika Roy
Advocate

WA/317/18

Debanid Biswas

Deponent

Identified by me

Malabika Roy

Advocate

**Solemnly affirmed and declared
Before me on Identification**

ASIS KR SEN

ASIS KUMAR SEN

City Civil Court

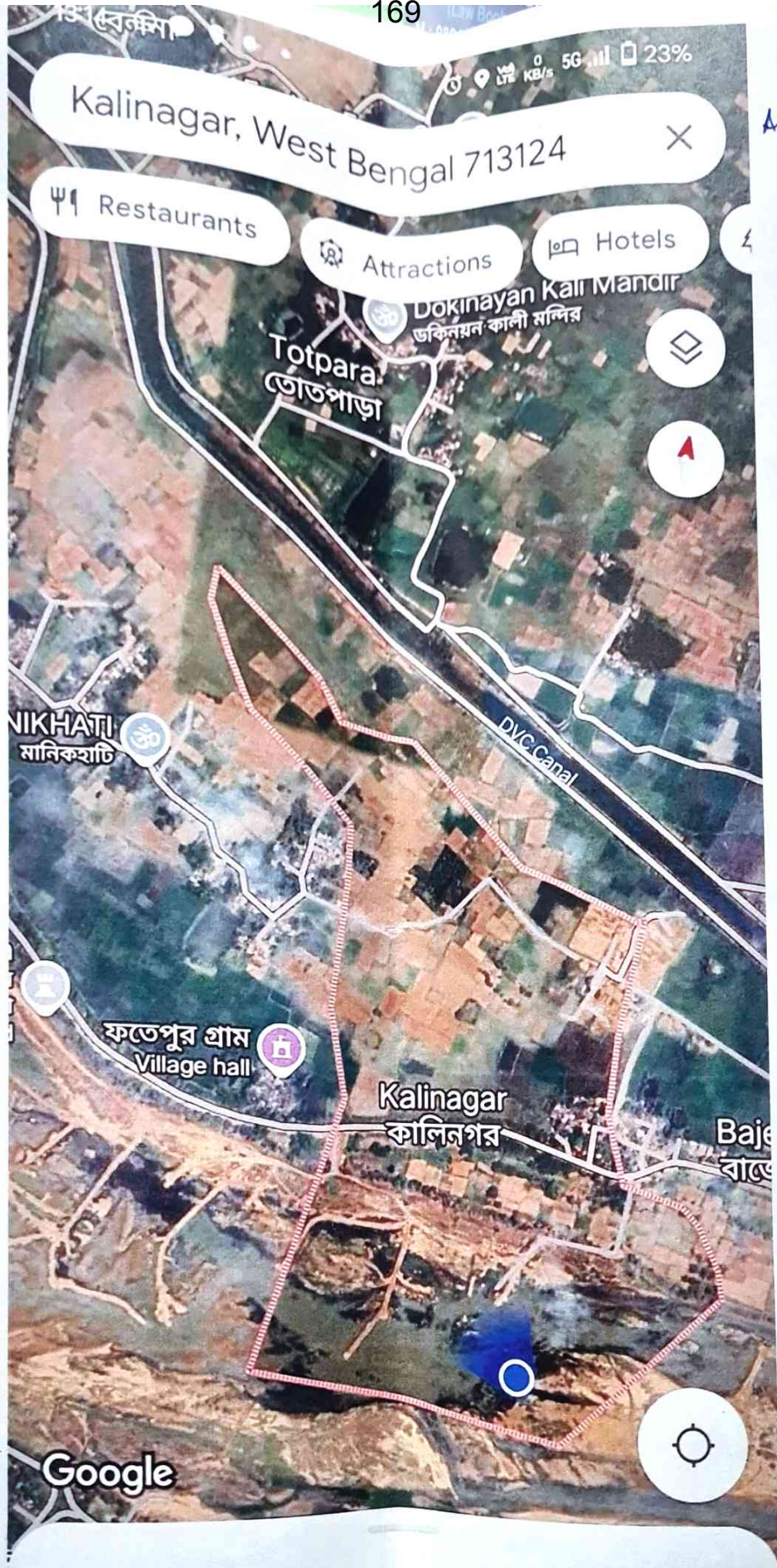
Kolkata

Reg. No. 13802/18 Govt. of India

11 FEB 2025



Annexure - 'x'



Kalinagar

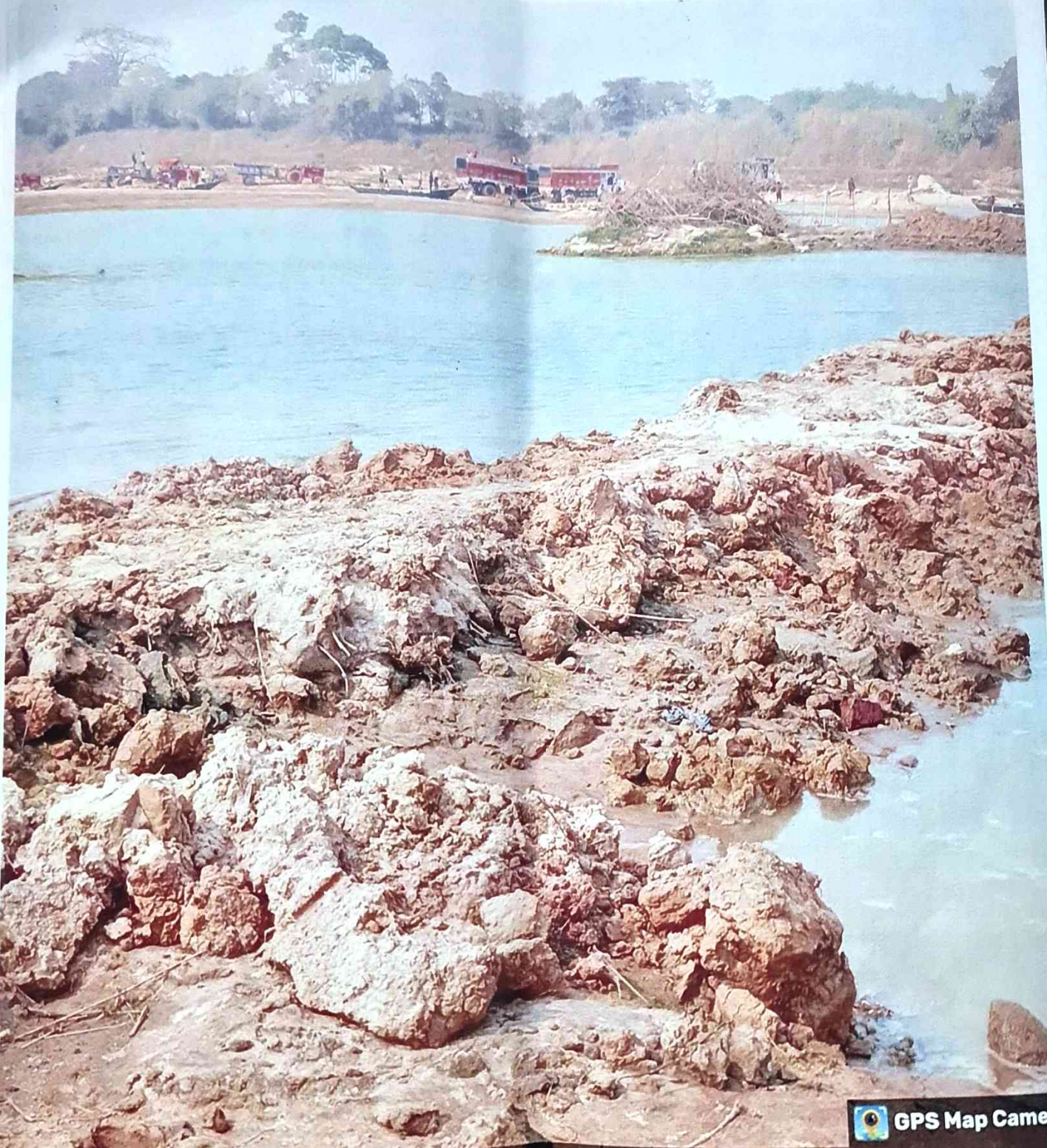
Directions

Start

Save

Share

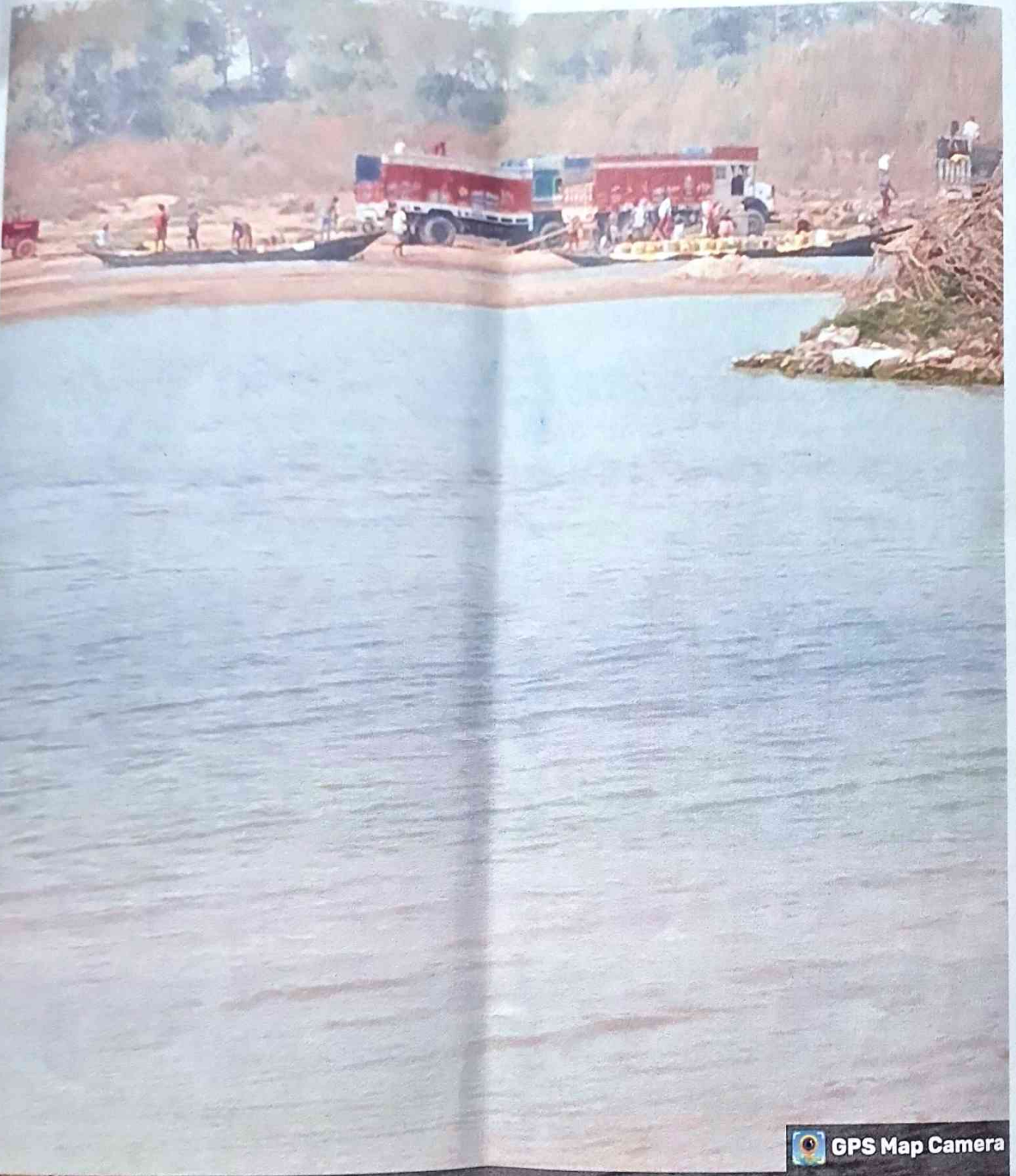
5



GPS Map Camera

Purba Bardhaman, West Bengal, India
, West Bengal 713124, India, Purba Bardhaman, West Bengal
713124, India
Lat 23.173096° Long 87.951651°
05/02/25 01:15 PM GMT +05:30

Google



GPS Map Camera

Purba Bardhaman, West Bengal, India
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 Lat 23.173107° Long 87.951612°
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Google

